

(e) Women are recruited to the i Army Medical Corps, Army Dental Corps and Military Nursing Services. The total number of women officers in various corps as on 1-4-82 are indicated below: —

Army Medical Corps	210
Army Dental Corps	19
Army Nursing Services	2269.

Rotational Transfer of Employees in I.T.D.C.

826. SHRI YOGENDRA SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there are a number of employees in ITDC being allowed to remain continuously not only in one eat but also in one division/unit of ITDC for unduly long period and thus has cultivated unwanted cliques which finally has resulted in un-desirable activities such as mis-use of power and position, leakage of business etc. not conducive to the healthy growth of ITDC;

(b) if so, what are the details about the rotation scheme framed, if any, so far;

(c) whether ITDC has drawn up any programme to rotate atleast those employees who continue on the same working place/unit/division for more than 5 years; and

(d) if not, what are the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) No, Sir.

(b) and (c) A copy of the scheme for inter-unit transferability is enclosed.

(d) Does not arise.

Statement

Scheme for inter-unit transferability

1. The non-officer employee of the non-HCE commercial/Operational 288 RS—8.

units will be liable to be transferred, if so desired by the Management, to any of the commercial units normally within the region in which they have been working provided that in case of special exigencies of service they are liable to be transferred even outside the region.

2. On transfer, the usual time will be for a period of two years which can be extended by one more year. The employees will be entitled to draw, either the emoluments and benefits which he would have drawn but for his transfer, or the emoluments and benefits of the unit to which he is transferred, whichever is considered beneficial to him. Normally, transfer will be made in corresponding scale.

3. The seniority and promotional prospects of the commercial/operational non-officer employees in various commercial/operational non-HCE units will continue to be maintained in the respective cadre to which they belong at present.

4. In the cases in which such transfers are to be made to a higher post in other unit, the employees concerned will be eligible for officiating allowance as per rules.

5. With a view to give effect to the Scheme of inter-unit transferability of the employees as indicated above, a proper selection of the employees would be made by a Committee constituted as follows, region-wise.

Northern region:

1. DDM (Commercial)
2. Regional Manager (T)
3. A Personnel Executive to be nominated by DM(P)
4. Controller CRS.

Western region:

1. Regional Manager, Bombay.
2. Manager (DFS)
- 3 Asstt. Manager (Sales)
4. Asstt. Managers.

Southern Region:

1. Regional Manager (South)
2. Manager (DFS)
3. Asstt. Personnel Officer.

Eastern Region:

1. Dy. Divisional Manager (Personnel)
2. Manager (DFS)
3. Regional Manager (East).

On the basis of the selection to be conducted as above, the inter-unit transfers/rotation of staff will be regulated under the orders of DM(P).

Exploration of Tourist Potential in Tamil Nadu, Kerala, Karnataka and A.P.

827. SHRI R. MOHANARANGAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the amount spent during the last three years in exploiting the tourist potential in Tamil Nadu, Kerala, Karnataka and Andhra Pradesh, State-wise; and

(b) the amount spent during the same period in all the other States of the country?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN)-, (a) The expenditure incurred in the Central Sector on tourism development projects in the 4 States during 1979-80, 1980-81 and 1981-82 is given below:

Name of the State	Expenditure incurred from 1979-80 to 1981-82
1. Tamil Nadu	Rs. 78.45 lakhs
2. Kerala	Rs. 40.38 lakhs
3. Karnataka	Rs. 133.67 lakhs
4. Andhra Pradesh	Rs. 14.21 lakhs
Total	Rs. 266.71 lakhs

(b) The total amount spent by the Central Sector on developmental projects during the same period in all the other States was Rs. 2928.56 lakhs.

Collection of Funds by the Controller of D.G.I. Organisation

828. DR. BHAI MAHAVIR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Controller of D.G.I. Organisation dealing with vehicles at Jabalpur, has collected around one lakh of rupees from Defence contractors in 1980-81 in the name of some Souvenir Fund and this fund is operated at United Commercial Bank, V.F.T. Branch;

(b) if so, whether Government have given sanction for such fund collection, whether its accounts are properly kept and audited;

(c) whether it is also a fact that a large portion of this fund is being spent for entertaining the Directors and other V.I.Ps, by way of parties; and

(d) what are the detail? of the amount so collected from various Defence contractors?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN); (a) Controllorate of Inspection (Vehicle Factory), Jabalpur has collected Rs. 64,800 in the form of advertisements for publication in a souvenir to be published on the occasion of the inauguration of their technical complex. The amount is kept in an account with the United Commercial Bank, Vehicle Factory Branch, Jabalpur.

(b) No Government sanction has been given for fund collection as such. However, DGI permitted collection of advertisements for the souvenir. The accounts are properly maintained and will be audited soon after the publication of the souvenir. It has been decided not to publish any souvenir in future requiring advertisements from industries.